## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP NO. 134/Chd/CHD2017

In the matter of application under Section 14 of the Companies Act, 2013 for alteration of Articles of Association and conversion of Public Limited company into Private Limited company.

And

In the matter of

M/s. Crystal Energy and Foods Ltd.

....Petitioner.

Mr. P.D. Sharma and Mr. G.S. Sarin, Practising Company Present:

Secretaries for petitioner.

Affidavit dated 16.08.2017 of Mr. Jaspal Singh Kandhari has been

filed. Along with this affidavit, the list of natural heirs of the deceased has also

been filed. Apart from Mr. Jaspal Singh Kandhari, there are three other natural

heirs of the deceased, namely, Sarabjit Singh Kandhari, Baljinder Kaur Oberoi

and Manjeet Kaur. The Authorised Representative of the petitioner submits

that the petitioner-company may be granted time to file affidavit of 'No

Objections' along with affidavit of these three natural heirs of the deceased

List the matter on 19.09.2017. The affidavits be filed at least three

days before the date fixed.

SIL

(Justice R.P.Nagrath)

Member (Judicial)

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